

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

119. C.P.(IB)-798(MB)/2022

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **12.09.2023**

NAME OF THE PARTIES: M/S. Ankur Sarva Vayvsayik Nagri
Sahkari Patsansta Ltd.

V/s.

Mrs. Rohini Pandhe.

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

None appeared on either side. In the interest of justice, list this matter on
28.11.2023.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)